

POST OFFER PUBLIC ANNOUNCEMENT for the attention of the Shareholders of **SUCHITRA FINANCE AND TRADING COMPANY LIMITED**

Registered office: "Draupadi Mansion", 11, Brabourne Road, 5th Floor,
Room No. 504, Kolkata-700 001, West Bengal

The details subsequent to the Offer made vide **Public Announcement which appeared on June 30, 2010 ("PA") and Corrigendum to PA which appeared on August 26, 2010** pursuant to the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereof, by **Marigold Investrade Private Limited (the "Acquirer")** to acquire up to 18,64,510 fully paid up equity/ voting share capital representing 20.00% of the equity/ voting share capital of **Suchitra Finance and Trading Company Limited** at an Offer Price of Rs. 32/- per fully paid equity share of Rs. 10/- each, payable in cash (the "**Offer**") are as under:

1. Name of the Target Company : Suchitra Finance and Trading Company Limited
2. Name of Acquirer(s), including PACs : Marigold Investrade Private Limited
3. Name of Manager to the Offer : Chartered Capital and Investment Limited
4. Name of the Registrar to the Offer : Niche Technologies Private Limited
- if any
5. Offer Details
 - a. Date of opening of the Offer : September 1, 2010
 - b. Date of closure of the Offer : September 20, 2010
6. Details of the acquisition :

SR. NO	ITEM	PROPOSED IN THE OFFER DOCUMENT		ACTUAL	
i.	Offer Price	Rs. 32.00		Rs. 32.00	
ii.	Share holding of Acquirer along with PAC's (No. & %) before Share Purchase Agreement(SPA)/MOU	NIL		NIL	
iii.	Shares acquired/to be acquired through SPA/MOU (No. & %)	4327750		4327750	
		46.42%		46.42%	
iv.	Shares acquired in the Open Offer	1864510		210850	
		20.00%		2.26%	
v.	Size of the Open Offer (No of shares multiplied by Offer Price per share)	Rs. 5,96,64,320		Rs. 67,47,200	
vi.	Shares acquired after PA but before 7 working days prior to closure date, if any (No. & %)	NIL		NIL	
vii.	Post-Offer share holding of Acquirers (No. & %) (ii+iii+iv+vi)	6192260		4538600	
		66.42%		48.68%	
viii.	Pre & Post-Offer share holding of Public (No. & %), (other than acquirer)	Pre offer	Post offer	Pre offer	Post offer
		4697310	3130290	4697310	4783950
		50.39%	33.58%	50.39%	51.32%

7. Status of escrow account, Whether released or not : Not released
8. Payment of interest, if any, to the shareholders along with details thereof : NIL
9. Status of investor complaints received, if any : No Investor complaints have been received
10. The Acquirer, Marigold Investrade Private Limited and its Directors accept full responsibility for the information contained in this Public Announcement and also for the obligations of Acquirer as laid down in the SEBI (SAST) Regulations, 1997.
11. This Public Announcement would also be available on the SEBI website at <http://www.sebi.gov.in>
12. The payment/intimation letters for payment consideration to the shareholders whose shares are accepted in open offer have been completed on or before Tuesday, September 28, 2010.
13. **This Public Announcement is being issued on behalf of the Acquirer, Marigold Investrade Private Limited, having office at B/306-309, Dynasty Business Park, Andheri Kurla Road, J B Nagar, Andheri (E), Mumbai – 400 059 by the Manager to the Offer, M/s Chartered Capital and Investment Limited.**

MANAGER TO THE OFFER



**CHARTERED CAPITAL
AND
INVESTMENT LIMITED**

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**NICHE TECHNOLOGIES
PRIVATE LIMITED**

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